

वाला एक विवरण सभा पटल पर रख जायेगा ?

बिल मंत्री (श्री शबान्तर चौधरी) :

(क) जी, नहीं।

(ख) यह सवाल रूँदा ही नहीं होता।

#### Fourth Plan

1099. Dr. L. M. Singhvi: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has pointed out in its annual report for the year ending June, 1966 that during the Third Plan period the economic progress was uneven and considerably slower than what was envisaged;

(b) whether the Reserve Bank have emphasized the basic necessity of maintaining a safety margin to off-set the effect of uncontrollable market factors and the need of regulating annual outlays taking into account trends in savings, supply of wage goods and pressure on prices;

(c) whether Government have taken the observations of the Reserve Bank into account in reviewing the draft of the Fourth Five Year Plan; and

(d) if so, the details thereto?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) and (b). Yes, Sir.

(c) and (d). These observations, like other comments on the Draft Outline of the Fourth Five Year Plan, will be taken into account in finalising the Plan.

#### Mitra Committee's Report on Dowlaihwaram Anicut

1100. Shri Vishwa Nath Pandey: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2016 on the 11th August, 1966 and state:

(a) whether the Andhra Pradesh Government have since taken any ac-

tion on the recommendations made by Mitra Committee on Dowlaihwaram Anicut which were accepted by Government and forwarded to them;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Plans and estimates for the Godavari Barrage are under preparation by the State Government. They have reported that some survey and hydraulic data have already been furnished to the Central Water and Power Research Station, Poona, for model experiments. After getting the first report from the Research Station, the State Government propose to depute their staff to the Central Water and Power Commission for preparation of detailed designs.

The project has been proposed by the State Government for inclusion in the Fourth Five Year Plan.

(c) Does not arise.

#### Trivandrum Ayurvedic Centre

1101. Shri Vishwa Nath Pandey: Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 2015 on the 11th August, 1966 regarding Trivandrum Ayurvedic Centre and state:

(a) whether the proposal to upgrade the Ayurvedic Centre has since been considered in consultation with the State Government; and

(b) if so, the decision taken in the matter?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) The matter is still under consideration.